Name of corporate debtor Date of commencement of CIRP List of creditors as on Zenil Traders Pvt Ltd 6th October 2022 28th October 2022

Filing under clause (ca) of sub regulation (2) of regulation 13 of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Amount in Rupees

Sr.	Category of Creditor	Summary of cl	mmary of claims received Summary of claims admitted		Amount of	Amount of	Amount of	Details in	Remarks, if any	
No.							claims not	claims under	Annexure	
							admitted	verification		
		No. of claims	Amount	No. of claims	Amount					
1	Secured financial creditors belonging to any class of								1	
	creditors	NA	NA	0	0	0	0	0		No such creditor
2	Unsecured financial creditors belonging to any class of								2	
	creditors	NA	NA	0	0	0	0	0		No such creditor
3	Secured financial creditors (other than financial creditors								3	
	belonging to any class of creditors)	0	0	0	0	0	0	0		
4	Unsecured financial creditors (other than financial creditors								4	
	belonging to any class of creditors)	0	0	0	0	0	0	0		
5	Operational creditors (Workmen)	NA	NA	NA	NA	NA	NA	NA	5	No workmen
6	Operational creditors (Employees)	0	0	0	0	0	0	0	6	
7	Operational creditors (Government Dues)	0	0	0	0	0	0	0	7	
8	Operational creditors (other than workmen, employees								8	
	and government dues)	1	100960000	1	100960000	0	0	0		
9	Other creditors, if any (other than financial creditors and								9	
	operational creditors)	0	0	0	0	0	0	0		No such creditor
	Total	1	100960000	1	100960000					

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Sr. No.	Name of creditor		of claim		[Details of cl	aims admitte	d		Amount of contingent	Amount of any mutual	Amount of claim not	Amount of claim under	Remarks, if any
NO.		Date of receipt	Amount claimed		claim	covered	Amount covered by guarantee	related	% voting share in CoC	claim	dues, that may be set off	admitted	verification	папу
0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
						ļ		ļ						

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

Sr.	Name of	Details	of claim		Details	of claims ad	mitted		Amount of	Amount of	Amount of	Amount of	Remarks,
No.	creditor	rece	ived					contingent	any mutual	claim not	claim under	if any	
		Date of	Amount	Amount	Nature of	Amount	Whether	% voting	may be se	dues, that	admitted	verification	
		receipt	claimed	of claim	claim	covered by	related	share in		may be set			
				admitted		guarantee	party?	CoC		off			
0	0	0	0	0	0	0	0	0	0	0	0	0	0

Annexure 6

Name of corporate debtor Zenil Traders Pvt Ltd
Date of commencement of CIRP 6th October 2022
List of creditors as on 28th October 2022

List of Operational creditors (Employees)

Sr.	Name of	Name of	Details	of claim	Details of claims admitted				Amount of	Amount of	Amount of	Amount of	Remarks,
No.	Authorised	Employee	rece	ived						any mutual	claim under	claim not	if any
	Representati		Date of	Amount	Amount	Nature of	Whether	% voting	claim	dues, that	verification	admitted	
	ve, if any		receipt	claimed	of claim	claim	related	share in		may be set			
					admitted		party?	CoC		off			
0	0	0	0	0	0	0	0	0	0	0	0	0	0

List of operational creditors (Government dues)

Sr. No.	Details of	claimant	Details rece	of claim eived]	Details of cl	aims admitte	ed		Amount of contingent	Amount of any mutual	Amount of claim not	Amount of claim under	Remarks, if any
	Departme nt				Amount of claim admitted		covered	Amount covered by guarantee	related party?	% voting share in CoC, if applicable	claim	dues, that may be set off	admitted	verification	
0	0	0	0	0	0			0	0	0	0	0	0	0	0

List of operational creditors (other than Workmen, Employees and Government dues)

Sr.	Name of Creditor	Details of cla	im received		Details	of claims	admitte	d		Amount	Amount	Amoun	Amount of	Remarks, if
No.										of	of any	t of	claim	any
		Date of	Amount	Amount of	Nature of	Amoun	Amoun	Wheth	% voting			claim	under	
		receipt	claimed	claim	claim	t	t	er	share in	ent	dues,	not	verificatio	
				admitted		covere	covere	related	CoC	claim	that may		n	
						d by	d by	party?			be set off	d		
						securit	guaran				OTT			
						У	tee							
						interes								
						t								
														The OC was
					Advance									the
	Superways Enterprises				against				1000/					petitioner/a
1	Pvt Ltd	22.10.2022	27.10.2022	100960000	suppiy	0	0	No	100%	0	0	0	0	pplicant
						-								
						-								